

**Need to waive the penalty for not linking Aadhar Number with PAN - laid**

**SHRI KOMATI REDDY VENKAT REDDY (BHONGIR):** As the House is aware, the Ministry of Finance has issued orders to mandatorily link the Aadhaar and PAN. In this context, it is not out of place to mention here that, people are facing various problems including Internet and server connections due to which they could not link the same and especially in Telangana, people are facing difficulties in Mee Seva Kendras to link Aadhar and PAN. Most people don't know what to do and how to link the same and penalizing the common man with rupees one thousand is an irony. Linking Aadhar and PAN Card numbers is very much sensitive, and cyber security issues will also pose many challenges which is a great concern for all of us. Around 30 crore people in the country have not linked PAN-Aadhar till now and for this they have to shell out Rs. 3 lakh crores which is a unnecessary financial burden. Therefore, I request the Hon'ble Minister of Finance, to kindly review the matter and re-think about common people for a moment in the interests of the common man and completely waive the penalty.